

आयकर अपीलीय अधिकरण 'डी' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
"D" BENCH, CHENNAI
BEFORE SHRI C.M. GARG, JM & SHRI ARUN KHODPIA, AM
आयकर अपील सं./ITA No.1457/Chny/2019
(निर्धारण वर्ष / Assessment Year : 2014-2015)

Ajitraj Kankriya HUF, "Matruchhaya" New No.19, Old No.8, 3 rd Cross Street, Venkateswara Puram Colony, Ayanavaram	Vs	Pr.CIT-9, Chennai
PAN No. : AAAHA 1672 C		

(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
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निर्धारिती की ओर से /Assessee by	:	None
राजस्व की ओर से /Revenue by	:	Dr. S.Palanikumar, CITDR

सुनवाई की तारीख / Date of Hearing	:	22/02/2022
घोषणा की तारीख/Date of Pronouncement	:	22/02/2022

आदेश / ORDER

Per Bench :

This is an appeal filed by the assessee against the order of the Pr.CIT-9, Chennai, dated 30.03.2019 for the assessment year 2014-15.

2. None appeared on behalf of the assessee, however, the Id. AR of the assessee has filed an application to withdraw the present appeal as the assessee has opted for Vivad Se Vishwas Scheme and the same has been accepted by the Revenue by issuing Form No.5. Id. Sr. DR has no objection to the application of the assessee.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, we dismiss the appeal of the assessee treating the same as withdrawn. We also make it clear that in a situation, if the grievance of assessee for the year under consideration could not be resolved under Vivad se Vishwas scheme, then the assessee would be entitled to seek recall of this dismissal order by filing a miscellaneous application.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the court on 22/02/ 2022.

Sd/-

(ARUN KHODPIA)

लेखा सदस्य / ACCOUNTANT MEMBER

Sd/-

(C.M.GARG)

न्यायिक सदस्य / JUDICIAL MEMBER

Chennai; दिनांक Dated 22/02/2022

Prakash Kumar Mishra, Sr.P.S.(on tour)

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant-
Ajitraj Kankriya, HUF, "Matruchhaya"
New No.19, Old No.8, 3rd Cross Street,
Venkateswara Puram Colony, Ayanavaram
2. प्रत्यर्थी / The Respondent-
Pr.CIT-9, Chennai
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, Chennai / DR,
ITAT, Chennai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

(Senior Private Secretary)
ITAT Chennai Benches, Chennai